

Type IV in general pool accommodation

1134. SHRI RAJ NATH SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that waiting period for Type IV accommodation in general pool is very long;

(b) if so, the steps being taken to clear the waiting list soon;

(c) whether it is also a fact that a large number of applications for allotment of Type-IV accommodation in general pool are pending with the Directorate of Estates;

(d) if so, the details thereof for last three months;

(e) the reasons for delay in their disposal; and

(f) the steps being taken for speedy disposal of the same?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The housing stock in general pool is being augmented by addition of newly constructed quarters from time to time.

(c) Yes, Sir.

(d) As on 7.12.2004, a total number of 3399 applications for the allotment of Type-IV accommodation in general pool were pending with the Directorate of Estates.

(e) and (f) Allotments are being made on the basis of availability of vacancies.

Steps to curb illegal structures and encroachments

1135. SHRI R.K. ANAND: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the CVC has asked DDA to take specific steps to curb illegal structures and encroachments; and

(b) whether encroachments on green land in village Palam have been removed and if not the reasons therefor?